

[Print](#)**Defective Case Register from 2025-12-09 to 2025-12-09**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/50168/2025	SANJAY KUMAR BEHERA	2025-12-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	D-ABLAPL/37877/2025	KSHIROD KUMAR PAHIL	2025-12-09	1. The name of the Dist. of Petitioner 3 is not correctly furnished in V.Nama
3	D-ABLAPL/37879/2025	HIMANSU BHUSAN SUTAR	2025-12-09	1.Paragraphs mentioned in the petition are not under the Affidavit
4	D-ABLAPL/37874/2025	SK. ZAFARULLA	2025-12-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
5	D-ABLAPL/37961/2025	DEBASIS MOHAPATRA	2025-12-09	1. Paragraphs mentioned in the petition are not under the Affidavit.
6	D-ABLAPL/38010/2025	JAGABANDHU SAHU	2025-12-09	paragraphs not correct in declaration of affidavit.
7	D-WP(C)/50446/2025	AMRITA MISHRA	2025-12-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Page no.68 not neat and legible.2.At page no.66 Annex-10 has not been mentioned.
8	D-ABLAPL/37948/2025	SAMAPIKA MISHRA	2025-12-09	1.Page No. 7 9 and 10 not legible. 2. Page 9 and 10 not properly arranged.
9	D-WP(C)/49979/2025	ARUN KUMAR ROUT	2025-12-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Annexure-9 not mentioned in the petition copy.Paragraph not correctly mentioned in the affidavit.
10	D-CONTC/49701/2025	ADV.	2025-12-09	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED .PAGE NO.16 NOT LEGIBLE
11	D-CONTC/49149/2025	SUBHADUTTA ROURAY	2025-12-09	i) Paragraph no. not mentioned in affidavit.ii) SLP no. mentioned in Book mark not correct as per annexure-8
12	D-CONTC/49525/2025	ADV.	2025-12-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per index annex.4 not mentioned in the petition.2.
13	D-WP(C)/49765/2025	RUDRA NARAYAN PARIJA	2025-12-09	1. Annexure 1 is not attested. 2. Page No. 76 and 78 are not legible
14	D-WP(C)/49978/2025	RAJESH TRIPATHY	2025-12-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Index page marking not proper.Occupation not mentioned in the affidavit.D.Fee of OSBC Rs.50/- not paid in the v.nama.Name of the Adv not mentioned capital letter in the

				v.nama.Serial no-4 affidavit of the I.A not correctly mentioned
15	D-ABLAPL/38113/2025	DEBASIS SAHOO	2025-12-09	i) paragraph no. mentioned in affidavit not correct.ii) Annexure-1 (page13-18) not legible.
16	D-ABLAPL/38054/2025	SUSANTA KUMAR BARAL	2025-12-09	1. BNS section mentioned in Synopsis and Para 1 not tally with FIR.
17	D-CRLMC/37367/2025	ABANI KANTA MOHANTY	2025-12-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date chart not filed. 2. Synopsis and date chart not furnished in Index page. 3. Declaration not furnished and Occupation not furnished in affidavit. 4. Prayer of the CRLMC not correctly furnished. 5. Annexure- 3 not mentioned in CRLMC petition. 6. Certified copy of annex-1 not filed. 7. LAA Rs. 10/- to be paid on V.nama. 7..Names In Capital Letters Of All The Signing Advocates Not Indicated
18	D-ABLAPL/38121/2025	DEBASIS SAHOO	2025-12-09	i) Annexure-1 not legible.
19	D-BLAPL/37783/2025	SAROJ KUMAR PADHY	2025-12-09	Case pending before the Lower Court incorrectly mentioned in the petition
20	D-WP(C)/49811/2025	DEBASIS SATPATHY	2025-12-09	.Receipt Showing Serv.copy To cg not Filed. 2. Serial no-4 affidavit of the I.A not correctly mentioned. Address of the Respondent no-9 to 11 not mentioned in the cause title.
21	D-CONTC/49531/2025	ADV.	2025-12-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
22	D-ABLAPL/38149/2025	SOUBHAGYA KUMAR DASH	2025-12-09	i) page no. 11 not legible.
23	D-MACA/50752/2025	PRASANTA KUMAR MAHALI	2025-12-09	1. Period of Delay 40 days 2. Court Fee Rs. 125/ payable paid 12/ rest amount to be paid
24	D-CRLMC/37870/2025	DIPTI RANJAN MOHAPATRA	2025-12-09	1. Agreement dated not correctly furnished in 1st line of the page no.5
25	D-CONTC/50171/2025	ADV.	2025-12-09	1. Date of order and case number not correctly furnished Sl. no. 4 in Index. 2. Date of order not correctly furnished in para no1. 3.Copy of order dated 13.08.2025 passed in W.P.(C) No.21577 of 2025 repeated twice.
26	D-LAA/50615/2025	DEBASIS SATPATHY (SR. PANEL COUNSEL)	2025-12-09	1.Valuation and C.Fee Payable not furnished.2.I.A No-255/2025 filed for time to pay the D.C.Fees. Put up for further S.R after payment of C.Fee/Disposal of the Said I.A for computing the period of limitation.
27	D-ABLAPL/38048/2025	SUSANTA KUMAR BARAL	2025-12-09	1. BNS section mentioned in Synopsis and Para 1 not tally with FIR. 2. Paragraph declaration not correct.

28	D-CRLREV/37769/2025	GOURAV MOHANTY	2025-12-09	This may be registered as RPFAM
29	D-WP(C)/50722/2025	BRAJA KISHOR PANDA	2025-12-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
30	D-BLAPL/38168/2025	SISIRA PANIGRAHI	2025-12-09	i) P.S. case no. mentioned in para-4 not tally with Annexure-1. ii) Relation with accused and authorization of the deponent not mentioned in affidavit.ii i) Pending before the Trial court mentioned in cause title, para-2 not tally with Rejection order iv).Name Of The Filing Advocate Not In Capital Letters In The Petition
31	D-RVWPET/21695/2025	ADV.	2025-12-09	1. Court Fee Payble Rs-24/-, Rs-6/- paid, D.C. fee Rs-18/- to be paid. 2.Code Incorrect. 3.Age of the petitioner no. 3 and 4 not mention in petition.
32	D-CONTC/49524/2025	ADV.	2025-12-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1 . Page mark of synopsis and index not furnished in index and also date chart.
33	D-CMP/50600/2025	SWARUP KUMAR PATNAIK	2025-12-09	Address of O.Ps No -16 and 28 not mentioned in the Petition.
34	D-WP(C)/49984/2025	DR. JANMEJAYA RAY	2025-12-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Address of the Honble Court not correctly mentioned and also I.A.Serial no-2 Affidavit of the I.A not correctly mentioned. Paragraph not correctly mentioned in the affidavit of the I.A 2..Petition not correctly addressed to Honorable Court
35	D-ABLAPL/38037/2025	BYOMAKESH TRIPATHY	2025-12-09	1. Name of Pet No.6 in CT not tally with signature.
36	D-CMP/50663/2025	MANMOHAN BEHERA	2025-12-09	O.Ps No-7 to 9 and 26 to 29 of the Trial court not made Parties in this Petition.
37	D-MACA/50743/2025	PRADEEP KUMAR MISHRA	2025-12-09	MACA DOES NOT LIE
38	D-CONTC/49380/2025	ADV.	2025-12-09	PAGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED
39	D-CONTC/49535/2025	ADV.	2025-12-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
40	D-CONTC/49566/2025	ADV.	2025-12-09	1. Deponent not furnished swear the petition on behalf of another petitioner in the affidavit . 2. counsel not furnished full signature enrollment no .and phone no. in index
41	D-RPFAM/50763/2025	DEBA KUMAR RATH	2025-12-09	good ground not furnished
42	D-WA/50682/2025	SOURAV SUMAN BHUYAN	2025-12-09	i) Status of the parties not furnished. ii)Date of disp. of wrongly furnished in reference certificate, para no. 1. Put up for SR disposal of I.A. for dispensing with c. copy of order.

43	D-ABLAPL/37923/2025	AKSHAYA KUMAR SUBUDHI	2025-12-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Point no.-2 of the Affidavit mentioned incorrectly. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
44	D-WA/50690/2025	MANASH RANJAN MOHANTY,A.G.A	2025-12-09	Status of R-1 and 2 not furnished.
45	D-RVWPET/51043/2025	BISWAJIT MOHANTY	2025-12-09	1.C. copy of impugned order not filed. i) Page mark not properly in Index.ii) Petitioner no.1 has not been authorized by petitioner no. 2 to swear this affidavit.Put up for SR after filing of c. copy of impugned order.
46	D-ABLAPL/37941/2025	DEBASISH PATNAIK	2025-12-09	Page No. 10-12 not legible
47	D-WP(C)/50308/2025	DEBI PRASAD DASH	2025-12-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 12 not neat.Date not mentioned in the v.nama.
48	D-BLAPL/38088/2025	RAMESH KUMAR MUKHI	2025-12-09	1. Annexure-1 3 4 not attested
49	D-WA/50688/2025	MANASH RANJAN MOHANTY,A.G.A	2025-12-09	Address of the Honble court wrongly furnished in appeal memo.
50	D-BLAPL/37924/2025	AKSHAYA KUMAR SUBUDHI	2025-12-09	1. Ann.1 page 15 and 16 not legible.
51	D-BLAPL/37011/2025	ANANTA KUMAR ROUT	2025-12-09	i) Name of the petitioner be redacted from cause title and vakalatnama.ii) For further S.R.
52	D-MACA/50687/2025	GAJENDRANATH ROUT	2025-12-09	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid
53	D-WP(C)/50524/2025	ASHOK KUMAR ROUT	2025-12-09	Page 49 not found.
54	D-BLAPL/37930/2025	AKSHAYA KUMAR SUBUDHI	2025-12-09	1. Ann.1 page 14 and 15 not legible.
55	D-WP(C)/50035/2025	SOUBHAGYA KUMAR RATH	2025-12-09	1. Age of the petitioner not tally with affidavit.2. paragraphs not correct in declaration of affidavit.3. page nos. 25 41 45 67 and 70 partially neat
56	D-MACA/50695/2025	ADAM ALI KHAN	2025-12-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
57	D-WP(C)/49759/2025	MANAS KUMAR CHAND	2025-12-09	1. The name of the Village of the petitioner as mentioned in Cause Title does not tally with that of Encroachment appeal No. 8 /2025.

58	D-CRLMP/37023/2025	RAJ KISHOR SWAIN	2025-12-09	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
59	D-CONTC/50804/2025	ADV	2025-12-09	1. Page no. 9 not filed
60	D-WP(C)/50044/2025	AJAYA KUMAR PRADHAN	2025-12-09	1. page mark not furnished in index.2. Date of annex.3 in index not tally with para.9 of petition.3 page nos. 29 and 30 not neatly legible.
61	D-CMAPL/50796/2025	SUBASH CHANDRA ACHARYA	2025-12-09	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
62	D-CMP/50984/2025	UMA CHARAN MISHRA	2025-12-09	Petitioner No-2 and O.P No-5 being one and the same person be corrected in the Petition
63	D-CRLMC/37614/2025	SATYABRATA DASH	2025-12-09	1. Certified copy of annex-1 not filed.
64	D-CONTC/49434/2025	DILLIP KUMAR MOHAPATRA	2025-12-09	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
65	D-CRP/50376/2025	SUBRATA MISHRA	2025-12-09	This may be regd.as W.P(C)
66	D-CONTC/51058/2025	ADV	2025-12-09	AU fee Rs 2.25/- to be paid.
67	D-CONTC/50157/2025	ADV.	2025-12-09	1. Reference certificate not furnished.
68	D-WP(C)/50045/2025	AKSHAYA KUMAR SAHOO	2025-12-09	page no. 14 and 22 partially legible
69	D-ABLAPL/38059/2025	DEEPAK KU SAHOO	2025-12-09	1. Name of Pet. mentioned in Affidavit not correct. 2. Name of Petitioners in CT not tally with signature.
70	D-CRLMP/37971/2025	TUSAR KUMAR MISHRA	2025-12-09	1. provision of law not correct 2..Subject Code incorrectly Mentioned
71	D-CMP/50356/2025	SAMIR KUMAR MISHRA(SR. ADV.)	2025-12-09	Question of Maintainability.
72	D-WP(C)/49903/2025	SARASWATI BEHERA	2025-12-09	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Annexure -9 not mentioned in averments.Nomenclature not mentioned in Vnama.Court fee of Rs.6/- not paid.
73	D-WP(C)/50049/2025	AKSHAYA KUMAR SAHOO	2025-12-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
74	D-WP(C)/50963/2025	SUMIT KUMAR MOHANTY	2025-12-09	Annexure-1 not neat.Prayer page filed twice.
75	D-CMP/50380/2025	SUBRATA MISHRA	2025-12-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
76	D-CONTC/50336/2025	ADV	2025-12-09	AU fee Rs 2.25/- to be paid
77	D-MACA/50702/2025	RIMJHIMBALA PATI	2025-12-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.

78	D-WP(C)/49900/2025	SARASWATI BEHERA	2025-12-09	Annexure-9 not mentioned in averments
79	D-CONTC/50337/2025	ADV	2025-12-09	AU fee Rs 2.25/- to be paid. 2.Name of the op. no. 2 not correctly furnished.
80	D-WP(C)/50128/2025	GANESH PRASAD SAMAL	2025-12-09	1. Name mentioned in Ann. 2 and 3 not tally with the name of the Petitioner. 2. Ann.4 not signed by the petitioner and not authenticated. 3. OHCBA Welfare Fund Rs.50 not paid. 4. Vernacular Certificate not furnished in I.A.
81	D-LAA/41214/2025	SOUMYAKANTA MOHAPATRA	2025-12-09	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid.
82	D-WP(C)/49779/2025		2025-12-09	Index page marking not proper.Date of true copy of letter not tally with Index.
83	D-CONTC/50463/2025	ADV	2025-12-09	Name of the op. no. 2 not correctly furnished
84	D-WP(C)/50055/2025	SHRADHASHREE ROURAY	2025-12-09	1. As per index para 3(e) of petition not tally.2. D. fee Rs. 1/- to be paid on C.T. 3.para(h) of annex.5 not tally with index.4.Date of 6(A)not tally with index.
85	D-ADMLS/51079/2025	SOUMYA JYOTI BISWAL	2025-12-09	Valuation and C.fee Payable be corrected in C.T and in the Prayer of the Suit.Put up for S.R after disposal of the said I.A
86	D-ABLAPL/37949/2025	ARIJEET MISHRA	2025-12-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Point No. 2 of the Affidavit not properly mentioned.
87	D-CONTR/37339/2025	ADV.	2025-12-09	PURSUANT TO ORDER DTD.17.10.2025 PASSED IN CONTR NO. 18/2025 IT MAY BE REGISTERED AS CONTC. COPY OF OF DISP. ORDER PASSED IN CRLMP NO. 344/2025,CONTC NO. 673/2025,CRLMP NO.1257/2024,CRLMP NO.709/2024 BE FILED THEN PUT UP FOR SR.
88	D-CRLMP/38052/2025	DEBIDUTTA MOHAPATRA	2025-12-09	.Subject Code incorrectly Mentioned
89	D-ABLAPL/37947/2025	ARIJEET MISHRA	2025-12-09	Page No. 9 not legible
90	D-CRLMC/37526/2025	BISWAJIT PARIDA	2025-12-09	1.Original copy of annex-1 not filed
91	D-ABLAPL/37953/2025	SURESH KUMAR JENA	2025-12-09	Page No. 9-11 not legible.
92	D-CRLMP/38202/2025	BIKRAM CHANDRA GHADAI	2025-12-09	.Subject Code incorrectly Mentioned
93	D-CONTC/50781/2025	ADV.	2025-12-09	i) Synopsis and date chart not filed. ii) Reference certificate not furnished.
94	D-WP(C)/50296/2025	BHAWANI SANKAR PANIGRAHI	2025-12-09	1.Address of the opp.party Nos.8 to 12 Not Correctly Furnished In The C.T.
95	D-CRLMC/38029/2025	UMAKANTA BARIK	2025-12-09	1.GR case number not correctly furnished in the Prayer of the petition.
96	D-ABLAPL/37957/2025	ARIJEET MISHRA	2025-12-09	Page No. 15 not legible

97	D-WP(C)/49780/2025	RANJAN KUMAR NAYAK	2025-12-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
98	D-WP(C)/50395/2025	LAXMINARAYAN PATEL	2025-12-09	Address of ops 2 to 11 not correctly furnished.
99	D- CONTC/49702/2025	ADV.	2025-12-09	PAGE NO.13 NOT LEGIBLE
100	D-WA/46146/2025	AKSHAYA KUMAR BEHERA	2025-12-09	Period of Delay 18 days delay. 2.AU fee Rs 2.25/- to be paid. 3.Code In correct. 4.Status of the respondents not furnished.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 09-12-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
---------------	----------------------	--------------------	---	----------------------------
